

National Company Law Tribunal

Allahabad Bench

CP No. 172/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: Greenyards Ventures Pvt Ltd vs. ROC
SECTION OF THE COMPANIES ACT/ I & B CODE: 252(3) of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ABHISHEK MISHRA	PCS	Petitioner	
<u>2.</u>	Krishna Dev Vyas	Adv.	ROC	Abhishek QR

C.P.No. 172/ALD/2017

Shri Abhishek Mishra, PCS for the petitioner. Shri Krishna Dev Vyas, CGSC for ROC Kanpur.

The case is adjourned for argument, as this bench is not available for further hearing.

The matter to be listed on 20th March, 2018.

— Sd —

H.P. Chaturvedi,
Member(Judicial)

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)